



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1193 മിഥുനം 26 26th Mithunam 1193	
		1940 ആഷാഢം 19 19th Ashadha 1940	

PART I

Notifications and Orders issued by the Government

General Administration Department
General Administration
(Strictly Confidential)

Labour and Skills Department
Labour and Skills (E)

(1)

NOTIFICATION

G.O. (Rt.) No. 669/2018/LBR.

No. 33/SC2/2018/GA(SC).

Thiruvananthapuram, 4th June 2018.

Thiruvananthapuram, 16th June 2018.

Read :— 1. Application under Section 17 of the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955 filed by Sri Paul P. Varghese.

Mr. Justice Hrishikesh Roy, Judge of the Gauhati High Court, who was transferred as Judge of the Kerala High Court as per Government of India Notification No. K-13024/02/2018-US.I dated 28-5-2018, was duly sworn in and assumed charge as such on the afternoon of 29-5-2018.

2. Letter I (1)16575/2017 dated 10-4-2018 from the Labour Commissioner, Thiruvananthapuram.

ORDER

By order of the Governor,

Whereas, the Government is of the opinion that an industrial dispute exists between Sri Paul P. Varghese, Alappat, Ponthekkan Kunnathangadi, Veluthoor P. O.,

PAUL ANTONY,
Chief Secretary.